

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(CA)/29/2024**  
**PETITION NUMBER : CP(CA)/100/2023**  
**NAME OF THE APPLICANT : Tamilnadu Jai Bharath Mills Ltd & 3 Ors**  
**NAME OF THE RESPONDENT(S) : Ramalinga Mills Pvt Ltd**  
**UNDER SECTION : Rule 11 of NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Mr. Navaneethakrishnan for the Applicant. Ld. Counsel Mr. Sriraman for the Respondent.

Connected matter is coming up on 05.06.2024.

Let the pleadings be completed before the next date of hearing.

List the **IA and Petition for hearing on 05.06.2024.**

-Sd-  
**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

phk

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**